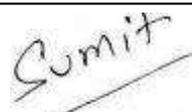
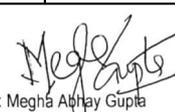


**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
WITHDRAWAL APPLICATION  
IN  
ORIGINAL APPLICATION No. 641 of 2023**

**Application for withdrawal of Original application OA 641 of 2023**  
**IN THE MATTER OF**  
**SUMAN CHAUHAN & 49 OTHERS VS GOVERNMENT OF UTTAR**  
**PRADESH & OTHERS**

**INDEX**

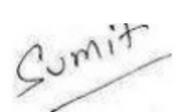
S. N.	Description of Paper	Page No.
1.	Index	1-1
2.	Application for withdrawal of Original application OA 641 of 2023	2-3
3.	Affidavit	4-4
4.	Proof of Service	5

			 : Megha Abhay Gupta
Air Commodore Abhay Gupta (VSM)	Sumit Mehta	Manoj Singh	Megha Abhay Gupta

Name and Signatures of party in person/Authorized representatives

Dated: 29.05.2024

Place: Delhi

			 : Megha Abhay Gupta
---	---	---	--

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
WITHDRAWAL APPLICATION  
IN  
ORIGINAL APPLICATION No. 641 of 2023**

**Application for withdrawal of Original application OA 641 of 2023**

**IN THE MATTER OF**

**SUMAN CHAUHAN & 49 OTHERS VS GOVERNMENT OF UTTAR  
PRADESH & OTHERS**

To,

The Hon'ble Chairman of National Green Tribunal and his companion  
judges.

Respectively showeth as under:

1. That the present application was filed by the applicants praying to this Hon'ble court to order the concerned Authorities to compensate the applicants for the losses happened to their properties during the floods of July 2023 & to order the Authorities to take remedial measures for any floods if it occurs in future.
2. Further the said matter has advanced to the disputed and unsettled issue of legality of the constructions done by the applicants on their lands.
3. The applicants want to submit that various issues including the issue of legality of the construction by the applicants & other land owners on their lands in the area is subjudice in the Hon'ble High Court at Allahabad in the bunch of connected petitions WRIC/13936/2023, WRIC/14752/2023, WRIC/18162/2024, WRIC/18194/2024, WRIC/18196/2024, WRIC/18241/2023, WRIC/18464/2023, WRIC/18496/2023, WRIC/18544/2023, WRIC/18584/2023, WRIC/20367/2023, WRIC/20487/2023, WRIC/20489/2023, WRIC/20490/2023, WRIC/22864/2023, WRIC/23221/2022, WRIC/23727/2023, WRIC/25541/2023, WRIC/35523/2023, WRIC/40220/2023, WRIC/403

li

Sumit

WMI

Megha  
Megha Anshay Gupta

83/2023,WRIC/43423/2023,WRIC/44474/2023,WRIC/5511/2024,  
WRIC/7371/2024,WRIC/8983/2023 with WRIC/28957/2023-Ratna  
Mitra VS New Okhla Industrial development Authority and others.

The issue is being considered on the grounds:

- a. Whether these constructions are temporary?
  - b. Whether these constructions come under the control of the concerned development Authority?
  - c. Whether these constructions need prior approval from the concerned development authority?
  - d. Whether the issue of legality of these constructions has been settled by Allahabad High Court in the past in the favor of land owners and there operates Res Judicata?
  - e. Whether these constructions were carried out after approval from Irrigation department and Jila Panchayat?
  - f. Whether these constructions were not found illegal by the state in the past?
4. That most of the applicants in the present matter are senior citizens or in their 50s and don't want to fall into complicated litigations any more.
  5. That all the applicants in the current matter are in agreement to withdraw the current matter/claim filed in this Hon'ble court.

### PRAYER

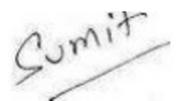
It is most respectfully prayed to Hon'ble court to permit the applicants in the current matter to withdraw the original application.

			 : Megha Abhay Gupta
Air Commodore Abhay Gupta (VSM)	Sumit Mehta	Manoj Singh	Megha Abhay Gupta

Name and Signatures of party in person/Authorized representatives

Dated: 29.05.2024

Place: Delhi

			 : Megha Abhay Gupta
---	---	---	--

BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
IN ORIGINAL APPLICATION No. 641 of 023

IN THE MATTER OF  
SUMAN CHAUHAN & 49 OTHERS VS GOVT OF UTTAR PRADESH & OTHERS

AFFIDAVIT

I, Megha Abhay Gupta, daughter of Air Commodore Abhay Gupta, Address Plot 56A, Dostpur Mangrauli, Noida, District Gautam Budh Nagar-203301, Indian by Nationality, presently at Delhi, do hereby solemnly affirm and state as follows :-

1. That I am the original applicant in the current matter and am competent to depose.
2. That all the information supplied by me in the accompanied withdrawal application is true to the best of my knowledge.



Megha Abhay Gupta  
Deponent

Verification

I hereby certify that the contents of the above affidavit are correct and true and that nothing has been concealed therein.

Verified on 29 Mar 2024



Signed Before Me, Attested Megha Abhay Gupta  
Deponent



NOTARY, DELHI, R-16988  
GOVT. OF INDIA

29 MAY 2024

li

Sumit

WMI

Megha Abhay Gupta

**Withdrawal application by applicants in Original application no. 641/2023 (Suman Chauhan and 49 others VS Govt of Uttar Pradesh and others) in Hon'ble NGT**

1 message

**manoj@synergyinfracon.com** <manoj@synergyinfracon.com> Thu, May 30, 2024 at 11:04 AM  
To: csup@nic.in, ceodelhi.djb@nic.in, ceifcd@gmail.com, csdelhi@nic.in, fciwrd@gmail.com, ceo@noidaauthorityonline.com, eincididuplu-up@nic.in, contactdfccil@dfcc.co.in, dmgbn@nic.in  
Cc: abhay gupta <tony51aoc@rediffmail.com>, Consultant Judicial-NGT <judicial-ngt@gov.in>

Dear Sirs,

> You are respondents in the Original application no. 641/2023 (Suman Chauhan and 49 others VS Govt of Uttar Pradesh and others) filed in the Hon'ble NGT. Please find herewith enclosed copy of the withdrawal application being filed by the applicants/petitioners for withdrawal of the current matter.

> Original petition has already been served to you earlier.

&gt;

&gt; Regards

&gt; Manoj Singh (Original Applicant)

&gt; 8076083151

**Served Withdrawal application.pdf**

4058K

L1

Sunit

WMI-

Megha  
: Megha Abhay Gupta